

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 11th August, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 45/2015(CZ)	Vinod Singh Vs. M.P. Water Resources Department & Ors.	Mr. Swapnil Gupta, Adv.	
2.	Original Application No. 04/2015	Kishore Samrite Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar. Adv. Mr. OmShankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	
3.	Original Application No. 35/2014	Ram Saroj Kushwaha Vs. State of M.P.& 11 Ors.	Mr. Arvind Shrivastava Adv. Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. for R-9to 12 Mr. Ajay Gupta, Adv. for R-11 Smt. Chandra Shrivartava Adv.	
4.	Original Application No. 40/2015 (CZ)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors	Mr. R.G. Mahajan, Adv. Mr. Ashutosh Mahajan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv.	

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